

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 15
(IBPP)-01(PB)/2023

IN THE MATTER OF:

RG Residency Pvt Ltd

.... Petitioner/Applicant

Order under Section 54C (1) of Insolvency & Bankruptcy Code, 2016
(Pre-Packged)

Order delivered on 22.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Kumar Anurag Singh, Mr. Saurabh Jain, Mr. Zain A. Khan, Mr. Anish Ahlawat, Mr. Chirag Bhatti, Advs., Mr. Rajeev Lochan, IRP

ORDER

IA-1719/2024

This is the 1st Interim Report filed by the RP, the same is taken on record, subject to all just exceptions. The office is directed to maintain the record and put up the same before the Bench at the time of final disposal.

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)